#### F. No. 296/4/2017- CX-9

Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

## **Office Memorandum**

New Delhi, dated the 24.04.17

# Subject:-Weekly Report in respect of important developments in CBEC for the week $-\underline{17.04.17}$ to 21.04.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week -17.04.17 to 21.04.17.

## 1. Administrative Changes:-

- Order regarding appointment of Ms. Sucheta Sreejesh, IRS as OSD to Chairman, CBEC has been issued vide Office Order No. 57/2017 dated 18.04.2017.
- Order regarding postings/transfers of 10 IRS officers in the grade of Chief Commissioner of Customs and Central Excise has been issued vide Office Order No. 58/2017 dated 19.04.2017.

#### 2. Legislative Changes:-

- Notification No. 14/2017-Cus, dated 18.04.2017 issued regarding amendment to Notification No.41/1999-Cus to align the said notification with para 4.36 of FTP 2015-20 by omitting the word 'for export' in the proviso to the notification
- Notification No. 15/2017-Cus, dated 20.04.2017 has been issued to exempt goods, falling under the First Schedule to the Customs Tariff Act, 1975, when imported into India by or along with a unit of the Army, the Navy, the Air Force or the Central Paramilitary Forces on the occasion of its return to India after a tour of service abroad, from basic customs duty (BCD), CVD and SAD subject to the specified conditions.
- Notification No. 16/2017-Cus, dated 20.04.2017 has been issued to exempt goods falling under chapter 30 of first schedule of Customs tariff Act 1975, for supply under Patient Assistance Programme run by specified pharmaceutical companies.
- Notification No. 17/2017-Cus, dated 21.04.2017 has been issued to exempt goods, falling under the First Schedule to the Customs Tariff Act, 1975, when imported into India by or along with a unit of the Army, the Navy, the Air Force or the Central Paramilitary Forces on the occasion of its return to India after a tour of service abroad, from basic customs duty (BCD), CVD and SAD subject to the specified conditions.

## 3. Any Circular/Instruction:-

- Circular No. 15/2017-Customs(N.T.) dated 19.04.2017 issued regarding rescinding board circular no. 528/213/87-Customs(TU).
- Instruction vide F. No. 15017/63/2017-Dir(ICD) dated 19.04.2017 has been issued regarding meeting with the Representatives of Foreign Mission.

(Hemambika R. Priya) Commissioner(Coordination)

- 1. Chairperson, CBEC
- 2. Member (Budget/GST/CX/ST)
- 3. Member (Cus & Legal)
- 4. Member (Admn/IT)

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